

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO. 136
ANSWERED ON 22.07.2024**

SCARCITY OF SEATS IN KENDRIYA VIDYALAYAS

†136 **SHRI TANUJ PUNIA:**
SHRI KRISHNA PRASAD TENNETI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government is aware that there is a huge demand for admission of students in Kendriya Vidyalayas across the country;
- (b) if so, the details thereof;
- (c) whether only 32 students have been given admission in each class in Kendriya Vidyalayas (KVs) instead of 40 students;
- (d) whether the EWS quota has also got affected and the number of admissions of poor children has also decreased due to less admission;
- (e) whether the Government proposes to increase the number of students in the KVs in view of the condition of the economically poor children, if so, the details thereof;
- (f) whether the Government proposes to establish at least one Kendriya Vidyalaya in the Headquarters of each district in the country, if so, the details thereof; and
- (g) whether there is any proposal to start a KV in Bapatla district of Andhra Pradesh, if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SHRI JAYANT CHAUDHARY)**

(a) to (f) At present, 1253 Kendriya Vidyalayas (KVs) are functioning across the country. Opening of new KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories

(UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority as per extant procedures. KVs are not opened on the criteria of State / UT / District / Parliamentary Constituency.

The NEP 2020 encourages for a pupil-teacher ratio (PTR) of less than 30:1. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 specifies that the PTR should be 30:1 in primary classes. The CBSE affiliated norms also mandate that the pupil teachers' ratio should not exceed 30:1. Further, the class/section strength is to be 40 as per the approvals given by the competent authority while sanctioning a new KV.

The admission guidelines of KVS 2024-25 specifies a class/section strength of 40/45 to be filled as per priority/category. In respect of Class I, while 32 seats are filled through lottery as fresh enrollments, 8 are filled through mid-term transfer of parents, KV Transfer Certificate or any other exigencies etc. occurring at any time of the year.

The mandatory reservations in fresh admissions under RTE as well as for socio-economically disadvantaged categories i.e. SC, ST and OBC are being maintained and continued.

There is no such proposal, at present, to increase the number of students in the KVs since the Class strength of 40/45 has been revised for attainment of desired learning outcomes and to maintain healthy pupil- teacher ratio. The NEP-2020 also mandates reconfiguration of existing academic and administrative practices.

(g) As per information from Kendriya Vidyalaya Sangathan, at present, 36 KVs are functioning in the State of Andhra Pradesh including 01 KV AFS Suryalanka in Bapatla district. No proposal has been received for opening of a new KV in Bapatla district of Andhra Pradesh.
